

ITEM NO.39 COURT NO.1 SECTION PIL-W
S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

MA No.1979/2019 in/and IA No.139361/2019 in W.P.(C) NO.436/2018

ANJALI BHARDWAJ & ORS. Petitioner(s)

VERSUS

UNION OF INDIA & ORS. Respondent(s)

(For IA No. 139361/2019 - CLARIFICATION/DIRECTION)

Date : 16-12-2019 The application was called on for hearing today.
CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE B.R. GAVAI
HON'BLE MR. JUSTICE SURYA KANT

For Petitioner(s) Mr. Prashant Bhushan, AOR
Mr. Rahul Gupta, Adv.

For Respondent(s)/ Ms. Pinky Anand, Ld. ASG
Applicant(s) Ms. Madhavi Diwan, Sr. Adv.
Ms. Pooja Dhar, Adv.
Ms. Kirti, Adv.
Mr. Rajesh Ranjan, Adv.
Mr. A.K. Sharma, Adv.

Mr. V. N. Raghupathy, AOR
Mr. Manender Pal Gupta, Adv.

Mr. P. Venkat Reddy, Adv.
Mr. Prashant Tyagi, Adv.
Mr. P. Srinivas Reddy, Adv.

Mr. G. Prakash, AOR
Mr. Jishnu M.L., Adv.
Mrs. Priyanka Prakash, Adv.
Mrs. Beena Prakash, Adv.

Mr. Ravi Prakash Mehrotra, Adv.
Mr. Ankit Agarwal, Adv.

Mr. Aaditya A. Pande, Adv.

Dr. Manish Singhvi, Sr. Adv.
Mr. Shailja Nanda Mishra, Adv.
Mr. Arpit Parkash, Adv.
Mr. Sandeep Kumar Jha, AOR

Mr. G.N. Reddy, AOR
Mr. T. Vijaya Bhaskar Reddy, Adv.
Ms. Sujatha Bagadhi, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Heard.

Ms. Pinky Anand, learned Additional Solicitor General appearing for the respondents-Union of India, states that the respondents-Union of India will comply with the direction of this Court regarding putting up the names of the members of the Search Committee on the Official Website of the Department of Personnel and Training (DOPT), Government of India, within a period of two weeks from today.

Let the needful be done accordingly.

The respondents-Union of India is further directed to comply with the directions given in para 32 of Judgment dated 15.02.2019 passed by this Court in Writ Petition (Civil) No.436 of 2018, and complete the appointment process in respect of Information Commissioners in CIC within a period of three months from today.

List the instant application on 25.03.2020 for further hearing.

In the meantime, the Registry of this Court is directed to furnish a copy of the Status Report filed on behalf of the DOPT, to Mr. Prashant Bhushan, learned counsel appearing for the applicants/petitioners.

(SANJAY KUMAR-II)
COURT MASTER (SH)

(INDU KUMARI POKHRIYAL)
ASSISTANT REGISTRAR